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SLP(C)No. 2733 OF 2003  
ITEM No.41

Court No. 5

SECTION XIIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.2733/2003

(From the judgement and order dated 22/11/2002 in WP 25433/01  
of The HIGH COURT OF A.P AT HYDERABAD)

P. SRINIVAS

Petitioner (s)

VERSUS

M. RADHAKRISHNA MURTHY & ORS.

Respondent (s)

( With Appln(s). for stay/direction and With prayer for interim relief & office report )

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Ranjit Kumar, Sr. Adv.  
Mr. R Santhana Krishnan, Adv. for  
Mr. CSN Mohan Rao, Adv.

For Respondent (s)Mr. R Venkataramani, Sr. Adv.  
Mr. G Ramakrishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master